Central Administrative Tribunal Principal Bench: New Delhi



CP 211/99 in OA 552/99

New Delhi this the 22nd day of Sept., 1999

Hon'ble Shri S.R.Adige, Vice Chairman(A) Hon'ble Shri Kuldip Singh, Member (J)

Ishwar Singh s/o Ami Chand, r/o 6/68, Panchkuin Road, New Delhi-110 001.

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....Petitioner

By Advocate Shri H.C. Sharma

Vs

Shri Surinder Singh Divisional Superintending Enginner-II, Northern Railways, DRM Office, New Delhi.

..Respondent

By Advocate: Shri VSR Krishna

ORDER (ORAL)

By Hon'ble Shri S.R.Adige, Vice Chairman (A)

Shri H.C.Sharma, counsel for petitioner, hands over a copy of respondents letter dated 21.9.199 informing applicant that he may come and collect the payment of Rs. 32,229/- from the Cashier.

In the light of the above nothing further survives in the CP which is accordingly dismissed. Notice discharged.

(Kuldip Singh)
Member (J)

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